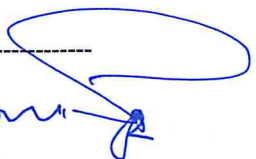




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.37/BB/17	-	Admission	230-232	Ripple Fragnances Exports Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SATJ. P. JOHN SPJ Legal	Advocate for petitioner	
	Sinchana M.R	ROC/RD	
	J. Elangovan.	OL	

Counsel for petitioner is present. Assistant from OL office is present. OL has not filed his report.

Time extended till 20.10.2017.


MEMBER (J)